



2026:AHC:7053

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 136 of 2026

Sanjiv Kumar Singh

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Lavlesh Kumar Shukla
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Lavlesh Kumar Shukla, learned counsel for the writ petitioner and Sri Piyush Shukla, learned Standing Counsel for the State.
2. The solitary prayer in the present petition is to decide the appeal dated 27.08.2025 preferred by the writ petitioner before Respondent no.1.
3. Learned Standing Counsel has no objection to the same.
4. Considering the submissions so made across the Bar, the writ petition stands **disposed of** directing the Respondent no.1 to decide the pending appeal preferred by the writ petitioner within a period of two months.

January 12, 2026
N.S.Rathour

(Vikas Budhwar,J.)